

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION**

RAJYA SABHA

QUESTION NO02.03.2010

ANSWERED ON

CONSTRUCTION OF AIRPORT AT KISHANGARH .

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Dr. Prabha Thakur

Will the Minister of COALHEALTH AND FAMILY WELFARE INFORMATION AND BROADCASTING CIVIL AVIATION be pleased to state :-

- (a) whether an agreement regarding construction of airport at Kishangarh in Ajmer has been reached between the State Government of Rajasthan and the Central Government; and
- (b) if so, the time-frame set for starting and completion of airport construction process in this matter along with the details of the category and capacity of aeroplanes that could land at Kishangarh runway?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION

(SHRI PRAFUL PATEL)

(a) & (b) A Memorandum of Understanding (MOU) has been signed between Airports Authority of India (AAI) and the State Government of Rajasthan for developing Kishangarh airstrip into an airport with ATR-72 type of aircraft operations. State Government has handed over the existing Kishangarh airstrip along with 175 acres of adjacent land. This however, is not sufficient to develop the airport for ATR type of aircraft operation. Further action by AAI is subject to handing over of additional requisite land by the State Government of Rajasthan.